

(c) No, Sir.

(d) Does not arise in view of (c) above.

(e) Dealerships of petroleum products are awarded by the Oil Companies in accordance with the prescribed policy guide-lines by inviting applications through press advertisements in the local newspapers.

**Filling of Posts of Asstt. Account Officers  
in PF Organisation**

3919. SHRIMATI SUSHILA GOPALAN  
Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of post of Assistant Account Officers in P. F. organization region-wise, and the work norm based on which the posts are created;

(b) whether any demand for more Assistant Account Officers from Kerala is pending with the C. P. F. Commissioner;

(c) the reasons for delay in filling up of the posts;

(d) what are the other posts for which request from the regional office of Kerala is still pending with the P. F. Commissioner; and

(e) whether it has come to the notice of Government that lack of staff in the P.F.

Organisation is creating hard-ships to the workers ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) 72 posts of Assistant Accounts Officers have so far been sanctioned in the Employees' Provident Fund Organisation. The Region-wise distribution of these posts is given in the statement attached. The work norms suggested by the Staff Inspection Unit of the Ministry of Finance for sanctioning the post are :—

(i) One Assistant Accounts Officer per 40,000 subscribers in unexempted establishments.

(ii) One Assistant Accounts Officer per 2,50,000 subscribers in exempted establishments.

Government have also directed that until the existing posts of Accounts Officers are wasted out, they should be pooled with those of Assistant Accounts Officers for determining the number of the latter category of posts required to be created.

(b) As per available records, no such demand is pending with the Central Provident Fund Commissioner.

(c) Does not arise.

(d) None, Sir, as per available records.

(e) No, Sir.

**Statement**

**Region-wise distribution of the posts of Assistant Accounts Officers in the Employees' Provident Fund Organisation**

Sl. No.	Region	Total No. of Assistant Accounts Officers posts sanctioned
1.	Andhra Pradesh.	4
2.	Assam.	4
3.	Bihar.	4
4.	Delhi.	5
5.	Gujarat.	6

6.	Kerala.	4
7.	Madhya Pradesh.	4
8.	Maharashtra.	6
9.	Orissa	3
10.	Punjab.	4
11	Haryana.	3
12.	Rajasthan.	3
13.	Tamil Nadu	6
14.	Uttar Pradesh	6
15.	West Bengal.	6
16.	Karnataka.	4

Total :— 72

#### Gas Agencies Operating in States

3920. SHRI MOHAMMAD ASRAR AHMAD : Will the Minister of ENERGY be pleased to state :

(a) the rules and guidelines evolved by the Government for grant of LPG gas agencies in each State;

(b) the number of such agencies operating in each State and the details of Oil Corporations under which these agencies are functioning;

(c) the number of cities covered having population of one lakh and above or below one lakh; and

(d) the number of rural areas in each State covered by these companies for LPG gas agencies ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA : (a) Copy of guidelines is enclosed.

(b) The Company-wise details of LPG distributorships operating in each State are given in the enclosed statement.

(c) All the cities in the country having a population of 50,000 or more have already

been covered by the Oil Industry for providing LPG facility. Towns having a population between 20,000—50,000 are being covered in a phased manner.

(d) Barring rural areas which are contiguous to and on the periphery of cities/towns where LPG is being marketed, no specific locations in rural areas have yet been covered by the Oil Industry for opening LPG distributorships. However, small towns with population of 20,000 and more, offering sufficient marketing potential to set up an economically viable dealership are being covered by the Oil Industry for opening LPG distributorships in a phased manner.

#### Statement

Briefly, the recommended selection procedure is as follows :

1.1. The present procedure of advertising all dealerships will continue.

1.2. The candidates who apply will have to furnish detailed information duly supported by documentary evidence with regard to :

(a) eligibility in accordance with the criteria laid down ;

(b) the candidate's plans as to how he intends to run the dealership—whether by